

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.8.2019

ORDER NO. 169 of 2019

Hon'ble President is pleased to partially modify the roster order no. 159 of 2019 for **CESTAT, New Delhi** to the extend indicated below:-

On 23.8.2019 at 2.30 p.m. Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Shri C.L. Mahar, Member (T) will hear the following ROM application:

ST/ROM/50398/2019 in ST/50218/2014

On 23.8.2019 at 10.30 a.m. Hon'ble Sh. C.L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will also hear the following ROM applications:

ST/ROM/50082, 50092/2019 in ST/57166/2013
E/ROM/50210/2019 in E/50036/2018
E/ROM/50290/2019 in E/51867/2018
ST/ROM/51230/2018 in ST/50739/2018
ST/ROM/51231/2018 in ST/50713/2018

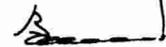
On 23.8.2019 at 2.30 p.m. Hon'ble Shri Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM applications :

E/ROM/51038-39/2018
E/ROM/50270-71/2019 in E/52957, 52964/2016

On 23.8.2019 afternoon Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM matters after the aforementioned specially assigned Division Bench is over:

ST/ROM/50516/2019 in ST/52676/2018
ST/ROM/50517/2019 in ST/52633/2018
E/ROM/50566/2019 in E.52220/2018

By order,



(Bineesh Kumar K. S.)
Registrar

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Asstt. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.8.2019

ORDER NO. 170 of 2019

Hon'ble President is pleased to partially modify the roster order no. 159 of 2019 for **CESTAT, New Delhi** to the extend indicated below:-

On 26.8.2019 at 10.30 a.m. Hon'ble Mr. Justice Dilip Gupta, President, Hon'ble Sh. C.L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear Anti-Dumping matters as notified.

Note : The regular Division Bench matters will be taken up after the Anti-Dumping matters are over.

By order,



(Bineesh Kumar K. S.)
Registrar

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Asstt. Registrar